NO IN Terminal Benefits

O.A. No.

78 OF 199**3**

DATE OF DECISION16th March, 1993.

Shri Jyotshnaben Chandrakant	Pandya Petitioner
Shri B.K.Oza	Advocate for the Petitioner(s)
Versus	
Union of India and Others	Respondent
	Advocate for the Respondent(s)

CORAM:

The Hon'ble Mr. N.B. Patel

: Vice Chairman

The Hon'ble Mr. V. Radhakrishnan: Member (A)

- 1. Whether Reporters of local papers may be allowed to see the Judgement?
- 2. To be referred to the Reporter or not?
- 3. Whether their Lordships wish to see the fair copy of the Judgement?
- 4. Whether it needs to be circulated to other Benches of the Tribunal?

No

Shri Jyotshnaben Chandrakant Pandya, widow of Chandrakant M.Pandya, Railway Quarters, Mithapur, but at present C/o.Baldevbhai C.Patel, 458/2779 Subhlaxminagar, Chandkheda, District-Gandhinagar.

....Applicant.

(Advocate : Mr.B.K.Oza)

Versus

- Union Of India through the General Manager, Western Railway, Churchgate, Bombay.
- Divisional Manager, Kothi Compound, Rajkot.
- 3. Hiraben Chandrakant Pandya, C/o. M.K.Pandya, Bhavanishanker Bunglow, Jawahar Chowk, Maninagar, Ahmedabad.

... Respondents.

ORAL JUDGMENT O.A.NO. 78 OF 1993.

Dated: 16th March, 93.

Per : Hon'ble Mr.N.B.Patel : Vice Chairman

Mr.D.K.Oza, learned advocate for the applicant present. After discussion at the Bar Mr.Oza, seeks permission to withdraw this application. Permission granted. Application stands disposed of as withdrawn. If the applicant wants to make any representation to the Railways it will be open to her to do so.

(V.Radhakrishnan) Member (A) (N.B.Patel) Vice Chairman

CENTRAL ADMINISTRATIVE TRIBUNAL AHMEDABAD BENCH AHMEDABAD.

Application No.	00/18	3/93.	•	0:	E 199		
Transfer Applicat	ion No.		_ old	Writ	Pet.	No.	

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room ($^{\rm D}$ ecided).

Dated : 30/03/93.

Countersigned:

Section Officer Court Officer

R.S. Christian.

Sign. of the Dealing Assistant.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL AT AHMEDADAD BENCH

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